

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 103**  
**IB-169/ND/2021**

**IN THE MATTER OF:**

**M/s. IS Proteins Pvt. Ltd.**

...

**Applicant/Petitioner**

**Versus**

**M/s.Prestige Oils Pvt. Ltd.**

...

**Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 12.03.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** C S Chauhan, Adv. for Operational Creditor

**ORDER**

Notice be issued upon the Respondents by all modes including email ID of the Respondents. Affidavit of Service must be filed within a week from today. Respondent is directed to file the reply within 2 weeks from the date of receipt of the notice. Rejoinder, if any, <sup>with</sup> ~~write~~ on one week from the date of receipt of the reply. List the matter on 9<sup>th</sup> April, 2021.

-Sol-

**(L. N. GUPTA)**  
**MEMBER (T)**

-Sol-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**